

(1)

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**BENCH-II**

CP (Appeal ) No. 322/KB/2018

**Present: Hon'ble Member, Shri M.B. Gosavi (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 8<sup>th</sup> OCTOBER, 2018, 10:30 A.M**

Name of the Company		Shoolin Power & Steel Pvt Ltd Vs ROC, WB	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. C1 Mohan Ran Goube      PC      Applicant Co      *Shan*  
8/10/18

111. 08-10-2018 - CP (Appeal) No. 322/KB/2018 – Shoolin Power & Steel Pvt. Ltd. Vs. ROC, WB

ORDER

The Ld. PCS for the Appellant appeared.

Heard. Reserved for orders.

Sd

(Madan B Gosavi)  
Member(Judicial)